

(AM)

O.A. 143/91

27-5-92

Hon. Mr. Justice U.C. Srivastava, V-C.
Hon. Mr. A.B. Gouthi, A.M.

The direction, given by this Tribunal,
has not been complied with
even though three opportunities
have been given to the
applicant. Accordingly, the
application is dismissed
for non-prosecution.

Annexed to

Memorandum

(19/6/92) (ug)

d
A.M.

V-C